

C.C.P.No.60/2006

In

O.A.No.536/2005

Dated: 10.09.2007.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE MR P.K. CHATTERJI, MEMBER (A)

App: Shri Praveen Kumar.

Resp: Shri S. Verma.

Learned counsel for applicant stated that the respondents have complied with the order of the Tribunal dated 23.12.2005 and the respondents also filed the compliance report to that extent hence, C.C.P. is closed in view of the compliance. Notices discharged.

MEMBER (A)

MEMBER (J)

Ak//

ok
copy of order
dated 10-9-2007
for perusal
11-9-2007